

MR. SPEAKER : I have already done it yesterday. Now Mr. Mallikarjun, Papers Laid on the Table. Item No. 5.

**Report of the Delhi Urban Art  
Commission, New Delhi**

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1982-83, under section 19 of the Delhi Urban Art Commission Act, 1973.

(ii) A copy of the Review (Hindi and English versions) by the working of the Delhi Urban Art Commission, New Delhi, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT 8629/84].

Notification under Customs Act, 1962 ;  
Notification under Central Excises and  
Salt Act, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE ( SHRI JANARDHANA POOJARY ) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 607(E) published in Gazette of India dated the 13th August, 1984 together with an explanatory memorandum.

(ii) G S.R. 609 (E) published in Gazette of India dated the 13th August, 1984 together with an explanatory memorandum regarding exemption to nickel oxide sinter when imported into India from the whole of the basic and additional duties of customs leviable thereon. [Placed in Library See No. LT 8630/84].

(2) A copy of Notification No. G.S.R. 604(E) (Hindi and English versions) published in Gazette of India dated the 10th August, 1984 together with an explanatory memorandum, issued under the Control Excises and Salt Act, 1944. [Placed in Library. See No. LT 8631/84].

12.43 hrs.

**COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES**

**Study Tour Reports**

SHRI A.C. DAS (Jaipur) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

(i) Report of the Study Tour of Study Group I of the Committee on its visit to Bhubaneswar, Koraput, Visakhapatnam and Calcutta during June - July, 1984.

(ii) Report of the Study Tour of Study Group II of the Committee on its visit to Madras, Ooty, Coimbatore and Bangalore during June-July, 1984.